

OFFICE OF THE DISTRICT JUDGE AT DARJEELING
(ENGLISH DEPARTMENT)

ORDER NO 60/E

DATE : 24-03-2020

Upon receipt of instruction from Hon'ble High Court Calcutta for completely lock down of whole courts of District Judiciary for combating the menace of COVID-19 (Corona Virus), this order superseding all orders passed earlier issues for complete lock down of whole courts of District Judiciary from 25th March, 2020 to 9th April, 2020.


During the above suspension period of Court's functioning, Ld. Chief Judicial Magistrate, Darjeeling in consultation with other Judicial Magistrates of the station concerned is instructed to make Roster duty for dealing with the Police Remand duty.

All the Judicial Officers in the rank of Additional District & Sessions Judge of the station concerned are requested to make Roster Duty according to their convenient dates for hearing of urgent matter in case of being arisen.

Rest Judicial Officers to stay at their residence for their safety.

All the staff of this Judgeship may stay at home and they are required to make them available as and when call made by their respective presiding officers as well as office superiors.

Until further order this order is made as safety measures.


(Uttam Kr. Shaw)
District Judge,
Darjeeling.

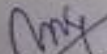
Memo. No. 489 (31)/E

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Date : 24-03-2020

Copy along with the copies of instruction issued by Hon'ble High Court, Calcutta forwarded for information and necessary action to:-

1. The Addl. District & Sessions Judge, Darjeeling, 1st/2nd/3rd Court.
2. The Addl. District & Sessions Judge, Siliguri, 1st/2nd Court.
3. The Addl. District & Sessions Judge, Kurseong.
4. The Judge Special (CBI) Court, Siliguri.
5. The Judge Commercial Court, Siliguri.
6. The Addl. Dist. & Sessions Judge, FTC, Siliguri.
7. The Chief Judicial Magistrate, Darjeeling.
8. The Addl. Chief Judicial Magistrate, Kurseong/Siliguri.
9. The Civil Judge (Sr. Div.), Darjeeling/Siliguri.
10. The Civil Judge (Jr. Div.), Siliguri.
11. The Judicial Magistrate, Darjeeling/Kurseong/Mirik/Mungpoo.
12. The Judicial Magistrate, Siliguri, 1st/2nd/3rd/4th Court.
13. The Judge-n-charge, Nezarath/Accounts/DRR/Forms' & Stationery Deptt., Darjeeling.
14. The Judge-in-charge, Copying Deptt., Darjeeling.
15. The President/Secretary, Bar Association, Darjeeling/Siliguri/Kurseong.


(Uttam Kr. Shaw)
District Judge,